

(b) Steps have been taken and are being continued to increase production of groundnut and castor-seed in the country in order to augment production of their oilcakes with a view to bring down the prices. Exports of oilcakes are also regulated to check any abnormal rise in their prices.

**Shri Bali Reddy:** In view of the fact that large quantities of oilcakes are used as fertilisers, do the Government propose to control their prices?

**Shri M. V. Krishnappa:** In fact, the money earned out of the export of these oilcakes is earmarked for import of fertilisers—ammonium sulphate, from other countries, in addition to the existing quota. Ammonium sulphate has more fertiliser quality than groundnut cake.

**Shri Escharan:** What is the percentage of the total production of oilcake left for internal consumption?

**Shri M. V. Krishnappa:** 90 per cent is left for internal consumption and only 10 per cent has been allowed to be exported last year.

**Shri M. B. Thakore:** What was the total production of these oilcakes in the years 1958 and 1959?

**Shri M. V. Krishnappa:** It was 28.6 lakh tons in 1958-59 as against 24.3 lakh tons in 1957-58.

जी विज्ञप्ति बिच में जानना चाहता हूँ कि मन्त्री जी ने जो यह कहा कि बाहर वह प्रायल-केक्स अथवा कर फर्टिलाइजर्स मंगते हैं तो मैं जानना चाहता हूँ कि तुलनात्मक दृष्टि से बाहर के फर्टिलाइजर्स हिन्दुस्तान की खेती के लिये ज्यादा मुफीद हैं और उनमें वह एमोनियम सल्फेट ज्यादा होती है कि प्रायल केक्स में ज्यादा होती है ?

जी जी० बॅ० कुम्भज्या : प्रायलकेक्स में ७ परसेंट नाइट्रोजन होती है और फर्टिलाइजर्स में एमोनियम सल्फेट २० परसेंट होती है अर्थात् फर्टिलाइजर्स में

प्रायलकेक्स की अपेक्षा तीन गुनी होती है ।

#### Distribution of Milk Powder

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\*1201. { Shri Dasaratha Deb:  
Shri Bhakt Darshan:

Will the Minister of Health be pleased to state

(a) whether India has received milk powder from Church World Service—INC—USA for distribution among the poor children in India,

(b) if so, who are the Agents authorised to distribute the same, and

(c) whether Government have any control and check over the distribution thereof?

**The Minister of Health (Shri Karmarkar):** (a) Yes

(b) The Representatives in India of the Church World Service, the National Christian Council, and the Director of the Committee on Relief and Gift Supplies, receive the milk powder from their parent organisations under the Indo-US Agreement, 1951, and arrange for its distribution through the Indian Red Cross Society, various missionary bodies, social welfare institutions, etc., including schools and orphanages.

(c) Under the terms of the Indo-US Agreement, 1951, neither the Government of India nor the State Governments/local authorities can interfere with the plan of distribution of the gift supplies, including milk powder, received by the Receiving Agencies.

**Shri Dasaratha Deb:** May I know whether any import duty is being charged on the import of this milk powder?

**Shri Karmarkar:** No, Sir

**Shri Dasaratha Deb:** Are any other charitable organisations also allowed to import such milk powder into India?

**Shri Karmarkar:** I find that there are some other sending agencies also

**Shrimati Renu Chakravartty:** The hon Minister has stated that this milk powder is distributed through various agents including missionaries and other social welfare organisations besides the Red Cross. Are the names of the distributing agencies actually mentioned in the Indo-US Agreement of 1951? Who has set up or certified these agencies?

**Shri Karmarkar:** As I said, under the Agreement, we cannot interfere with their distribution

**Shrimati Renu Chakravartty:** My point is that there are various social welfare institutions and missionary organisations besides the Red Cross that have been given charge of distributing this. I would like to know who has set up or certified these agencies that are now distributing this milk powder

**Shri Karmarkar:** There is no question of any certificate here

**Shrimati Renu Chakravartty:** Can any organisation just go and get it?

**Shri Karmarkar:** They can just go to them and get it, if it is a deserving case.

**Mr. Deputy-Speaker:** The question is whether there is some competent authority charged with this distribution

**Shri Karmarkar:** No, we are not at all authorised to interfere in any manner with the distribution

**Shrimati Renu Chakravartty:** What is the main agency which has finally set up the various other agencies for distribution? Who receives it at this end?

**Shri Karmarkar:** The Church World Service have their representative in India and he acts in collaboration with the Director of the Committee on Relief and Gift Supplies for distribution of the supplies in India. They have got their agents here

**सरकार वि० वि० सहजान . क्या यह सच है कि सरकार के पास ऐसी शिकायतें आई हैं कि मिल्क पाउडर जो कि बर्ष बल्ड सविस से मिलता है उसे कई जगह बाजार में बेचा जाता है ?**

**Shri Karmarkar:** So far as I remember, we have not received complaints

**श्री जगत दर्शन श्रीमान्, क्या यह सत्य है कि हाल ही में स्वास्थ्य मंत्रालय की धोर से इस आशय की विक्रिपि प्रकाशित की गई है कि जो लोग इस दुग्ध चूर्ण का दुरुपयोग कर रहे हैं धोर बाजार में खुलेआम इसे बेचा जा रहा है उनके खिलाफ कोई कार्यवाही की जानी चाहिये और क्या इस सम्बन्ध में कोई कदम उठाया जा रहा है ?**

**Shri Karmarkar:** Yes I am grateful to my hon friend who has corrected my earlier reply, because that particular matter had not passed through me I remember having read in the papers that we had formally requested the various agencies not to sell milk powder in that way. That is a fact

**Shri Tangamani:** May I know who is the representative in India of the Church World Service for receiving this milk powder which is sent from the USA? Where is their headquarters?

**Shri Karmarkar:** I have not got the name with me now I shall pass it on to the hon Member

**शुद्धी मिशन बटेल . क्या सरकार को यह भालूम है कि कहीं कहीं पर इन मिशनों द्वारा बच्चों को दूध पिलाने में उनका धर्म परिवर्तन करने की कोशिश हो रही है ?**

**Shri Karmarkar.** Some of these missions there are, I think, subject to the laws of the country; freedom is given to anyone to convert anyone else to his religion, but I have not received complaints that they are

abusing this milk powder for that purpose

श्री भक्त बर्षान क्या माननीय मंत्री केवल एक सर्कूलर निकाल कर ही अपने कर्तव्य की समाप्ति समझ लेना चाहते हैं या यदि इस तरह की कोई शिकायतें आयें तो उनके खिलाफ कोई कार्यवाही भी करने का विचार रखते हैं ?

श्री करमरकर खास तौर से कोई शिकायत आ जायेगी तो उसके बारे में जो कुछ कर सकते हैं वह करेंगे ।

श्री प्रकाश बीर शास्त्री मैं स्वास्थ्य मंत्री महोदय से यह जानना चाहता हूँ कि जो दुग्ध चूर्ण बाहर से आता है उसका कितना प्रतिशत भाग सामाजिक भ्रष्टाचार अथवा सत्याग्रही के द्वारा उपयोग में लाया जाता है और कितना प्रतिशत ईसाई मिशनरियों के द्वारा वितरित किया जाता है ?

श्री करमरकर उसके मेरे पास मैं आकड़े नहीं हैं ।

शुष्की मषिबोन पदेल अब एग्जीमेंट ऐसा तो नहीं है कि यह ईसाई पादरी लोग दूध पिलाने में हमारे बच्चों का धर्म परिवर्तन कर लें और इस तरह से धर्म परिवर्तन होने पर भी हम कुछ नहीं कर सकते ?

**Shri Karmarkar:** One of the parts of the agreement that I have seen is that this should not be used for these purposes, particularly, and if any complaint is brought to our notice, I can assure the hon Member that we will go into that

**Mr. Deputy-Speaker:** The Question Hour is over.

12 hrs.

#### SHORT NOTICE QUESTIONS

##### Indians Arrested by Chinese Forces

**S.N.Q. No. 12. Shri P. C. Borooah:** Will the Prime Minister be pleased to state

(a) whether it is a fact that Chinese forces have arrested 14 Indians belonging to Ladhak recently,

(b) if so, the action taken in the matter, and

(c) whether there is any information about the whereabouts of the Head Lamas of Hemis and Phiang Monasteries of Ladhak?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) to (c) According to the information received from our Consulate at Lhasa, five Indians are held in custody by the Chinese authorities in Lhasa. It is not clear whether they come from Ladakh. Our Consulate has protested to the Chinese authorities about the arrest of these persons.

We have also received some information about fourteen Ladakhi Lamas being in custody in various prisons in Tibet. But we have received no precise information about them. We have approached the Chinese authorities to permit Muslims from Kashmir as well as Ladakhi Lamas to contact our Consulate in Lhasa and to allow them to return to India if they so wish.

**Shri P. C. Borooah:** May I know whether Government have any information about the number of Indians returning to Ladakh by Lhasa just prior to the starting of the trouble in Tibet? If so, what was the number and how many of them have been permitted to go back home?

**Shri Jawaharlal Nehru:** We have no definite information. We have some reports about them. I say we have no definite information because people used to go from Ladakh without any formal papers being taken from us—passports. It is an old practice. Two